

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-330**  
CP-138/241-242/ND/2019

**IN THE MATTER OF:**

Manhar Sabharwal  
V/s  
Sabharwal Food Industries Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

Under Section 241-242

Order delivered on 20.11.2019

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

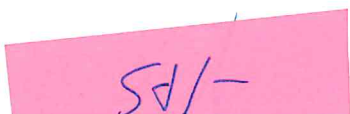
MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Place the matter before the regular bench on 09.12.2019.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

CG